

**GOVERNMENT OF INDIA  
DISINVESTMENT  
LOK SABHA**

UNSTARRED QUESTION NO:930

ANSWERED ON:28.07.2000

STATUTORY AUTHORITY TO DETERMINE VALUE OF PROFIT MAKING PSUS

DAGGUBATI RAMANAIDU;KINJARAPU YERRANNAIDU;VARKALA RADHAKRISHNAN

**Will the Minister of DISINVESTMENT be pleased to state:**

(a) whether the government propose to appoint a statutory authority to determine the real value of public sector assets of profit making public sector units before being sold to the private sector;

(b) if so, the details thereof; and

(c) if not, the manner in which the government will ensure whether it is getting the right price?

**Answer**

MINISTER OF STATE OF THE DEPARTMENT OF DISINVESTMENT (SHRI ARUN SHOURIE)

(a) No, Sir.

(b) Does not arise.

(c) The shares of a PSU are disinvested by a bidding process. The best price is determined by the market forces. However, the Government values shares by different methods to ensure that the sale process fetches the best value. Whenever the case inquires, assets will be valued.